NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8. C.P.(IB)-1791(MB)/2018

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: Aggcon Equipment International (P) Ltd.
V/s.
D. Thakkar Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of I&B Code, 2016.

ORDER

1. By the order of this Bench, the matter is adjourned to **07.08.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)

DATE-27.07.2018
/NU/